

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

THIRTY-FIFTH REPORT

(Presented on 4.8.2022)

The Business Advisory Committee held a sitting on Monday, the 1st August, 2022.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- | | | |
|-----|---|----------------|
| (1) | The New Delhi International Arbitration Centre (Amendment) Bill, 2022, <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (2) | The Competition (Amendment) Bill, 2022, <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 4 Hours |
| (3) | The Energy Conservation (Amendment) Bill, 2022, <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 4 Hours |

NEW DELHI;
1st August, 2022
Sravana 10, 1944 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.